श्री राकेश सिन्हा: सभापित महोदय, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूं कि जो भारतीय वास्तविकता है और जो भारतीय एस्पीरेशन्स हैं, इन दोनों को इन्फ्रास्ट्रक्चर से क्या लाभ होता है और क्या इस प्रकार की एक लीडरिशप ट्रेनिंग संस्था, भारत के कुछ विश्वविद्यालयों को संयुक्त रूप से जोड़कर खोली जा सकती है या लगातार हम अपने अधिकारियों को बाहर ही भेजते रहेंगे?

श्री रिव शंकर प्रसाद: सर, इसके बारे में एक बहुत ही व्यावहारिक दृष्टिकोण रखना पड़ेगा। डिजिटल टेक्नॉलोजी अनुसंधान के माध्यम से हम भारतीय परम्पराओं को भी आगे बढ़ा सकते हैं। आज अगर योग, दुनिया में उच्च स्थान पर पहुंचा है, तो उसकी डिजिटल उपलब्धता भी बहुत बड़ी चीज है। अगर माननीय सदस्य 'यू ट्यूब' पर जाएंगे, तो योग के कितने प्रोग्राम उपलब्ध हैं, यह देखकर उन्हें भी बहुत अच्छा लगेगा।

महोदय, प्रधान मंत्री जी ने गांधी जी के भजन को दुनिया भर के स्वरों में गवाया था, वह भी एक डिजिटल उपलिख्य थी | इसलिए हर नए वैज्ञानिक डिजिटल प्लेटफॉर्म का उपयोग हम अपने संस्कार, संस्कृति और विरासत को आगे बढ़ाने में कर सकते हैं। माननीय सदस्य की यह बात सही है कि भारत में ऐसे संस्थान और खोलने की आवश्यकता है। डिजिटल गवर्नेंस के क्षेत्र में हमारा जो पूरा सिस्टम है, उसके वैल्यू एडीशन को और प्रदेशों में मजबूत कर रहा है। वे इस बात को समझते हैं कि ई-गवर्नेंस और बाकी सब अनुभव हमारे विकास के लिए बहुत आवश्यक हैं।

Training under key-flagship textiles programmes

- *53. SHRI HARNATH SINGH YADAV: Will the Minister of TEXTILES be pleased to state:
- (a) whether it is a fact that Government has trained people under the key-flagship textiles programmes;
 - (b) if so, the details thereof; and
- (c) whether all the persons who were trained by Government under the said programme have been provided job?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) With a view to create a robust human resources for the textiles sector,

particularly the need for trained and skilled workforce in all segment of the textiles sector, Ministry of Textiles has been implementing various skill development schemes and programmes since the financial year 2010-11.

Under the Comprehensive Integrated Skill Development Scheme (ISDS), a total of 11.14 lakh persons have been trained during FY 2010-11 to 2017-18, in various diverse segments of textiles covering textiles and apparel, jute, spinning, weaving, technical textiles, sericulture, handloom and handicrafts. The training in ISDS also covered 33 States and Union Territories of the country, widely covering all sections of the society such as women (71.27%), Scheduled Caste (20.82%), Schedule Tribes (6.9%) and Divyang Jan(0.28%). Out of the 11.14 lakh persons trained so far, 8.43 lakh persons have been employed.

In further continuation, Ministry of Textiles has expanded the skill development programme, called Samarth, for the entire value chain of the textiles sector (except spinning and weaving in organized sector which are being trained under Pradhan Mantri Kaushal Vikas Yojana) with a target of 10 lakh persons at a total outlay of Rs.1300 crore. The training programme and course curriculum have been rationalized keeping in view the technological and market demand status of the domestic and international economies. Ministry of Textiles has already partnered with 21 Government Agencies from 18 States and Sectoral Organizations covering nearly 4 lakh persons, for entry level training and job creation in both traditional and organized segments of textiles value chain, the details of which is given in Statement-I (See below).

Further, the textiles industry and Association are being partnered with. Special emphasis is also being laid an upskilling in apparel and garmenting segment for increasing the competitiveness of the industry in global market.

Statement-I

Details of training target allocated under Samarth

The Ministry has allocated a training target of 4,09,690 persons under "Samarth" to 21 State Govt, agencies of 18 States (Arunachal Pradesh, Assam, Andhra Pradesh, Jammu and Kashmir, Kerala, Mizoram, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, Jharkhand, Madhya Pradesh, Tripura, Karnataka, Odisha, Manipur, Meghalaya, Haryana) and 4 sectoral organisations (Central Silk Board, Development Commissioner Handicraft,

Development Commissioner Handloom and National Jute Board) for commencement of training programme. The details of training target allocated under Samarth are as given below:-

Training Targets to State Government Agencies:

Sl.	Name of Applicant	State	Target
No.	Agency		Approved
1	2	3	4
1.	Arunachal Pradesh Handloom and Handicrafts Society Lt.	Arunachal Pradesh	1,050
2.	Jammu and Kashmir Entrepreneurship Development Institute	Jammu and Kashmir	600
3.	Indian Institute of Handloom Technology, Kannur	Kerala	1,975
4.	Handloom and Handicrafts Wing, Directorate of Commerce and Industries	Mizoram	6940
5.	Handloom and Textiles	Tamil Nadu	1,400
6.	Telangana State Textile Complex Cooperative Society	Telangana	1,440
7.	UP Industrial Cooperative Association Ltd.	Uttar Pradesh	20,160
8.	Khadi Village Industries Board (UPKVIB)	Uttar Pradesh	48,000
9.	Institute of Entrepreneurship Development, Kanpur	Uttar Pradesh	30,840
10.	Uttarakhand Skill Development Society, Dehradun	Uttarakhand	25,000
11.	Director of Handlooms and Textiles- Andhra Pradesh	Andhra Pradesh	12,000
12.	Assam Skill Development Mission	Assam	17,065

54	Oral Answers [RA	[RAJYA SABHA]	
1	2	3	4
13.	Handloom Textiles & Sericulture Department	e Assam	50,000
14.	Madhya Pradesh LaghuUdyog	Nigam Madhya Pradesh	13050
15.	Directorate of Skill Developmen	nt Tripura	3,540
16.	Karnataka State Textile Infrastru Development Corporation Limit		52,580
17.	Institute of Entrepreneurship Development Odisha	Odisha	3,150
18.	Department of Textiles, Comme Industry, Directorate of Handlo Textiles, Government of Manipu	oms &	25000
19.	Directorate of Industries and Co	ommerce Haryana	42,480
20.	Directorate of Sericulture and V	Weaving Meghalaya	7, 200
21.	Directorate of Handloom, Serice handicraft	ulture and Jharkhand	3, 200
	Total		3,66,670
Tra	ining Targets to Sectoral Organ	isations of Ministry of Textile	s:
S1. 1	No. Institution of Ministry of Te	xtiles	Target allocated
1.	Central Silk Board		1,360
2.	Development Commissioner H	andicraft	14,660
3.	Development Commissioner H	andloom	17,000
4.	National Jute Board		10,000

श्री हरनाथ सिंह यादव: माननीय सभापति जी, मैं माननीय मंत्री से जानना चाहता हूं कि क्या वस्त्र उद्योग में अत्याधुनिक प्रौद्योगिकी में पारंगत बेरोजगार नौजवानों को स्वरोजगार स्थापित करने

Total

43,020

के लिए सरकार की ओर से उन्हें आर्थिक सहायता प्रदान करने का कोई प्रावधान है? यदि है तो उसका पूर्ण विवरण क्या है?

श्रीमती स्मृति ज़ूबिन इरानी: सभापित महोदय, मैं बताना चाहती हूं कि आर्थिक सहायता में सरकार ने "मुद्रा योजना" का एक ऐतिहासिक निर्णय लिया, जिसमें महिला होने के नाते मुझे इस बात का गर्व है कि इसमें 70 प्रतिशत लाभार्थी महिलाएं हैं।

महोदय, मैं इसके साथ ही यह भी बताना चाहती हूं कि सरकार ने "स्टार्ट-अप" और "स्टेंड-अप इंडिया" जैसे कई कार्यक्रमों के माध्यम से नौजवान, वह स्किल्ड हो या स्किलिंग की अपेक्षा रखता हो और खुद अपने पैरों पर खड़ा होना चाहता हो, कोई व्यवसाय करना चाहता हो, उसके लिए यह सुविधा भारत सरकार की ओर से उपलब्ध कराई जाती है और यही सुविधा textile पर भी लागू होती है।

श्री हरनाथ सिंह यादव: सभापित महोदय, मैं मंत्री जी से जानना चाहता हूं कि क्या कुशल किमीयों की आवश्यकता को पूर्ण करने के लिए सीबीएसई पाठ्यक्रम में कक्षा 11 व 12 के लिए वस्त्र डिज़ाइन को एक व्यावसायिक पाठ्यक्रम के रूप में प्रारंभ किया गया है? यदि हाँ, तो उसका पूर्ण विवरण क्या है?

श्रीमती स्मृति ज़ूबिन इरानी: महोदय, मैं आपके माध्यम से हमारे विरष्ठ सांसद को अवगत कराना चाहती हूं कि उन्हें सीबीएसई से संबंधित प्रश्न एचआरडी मंत्री से पूछने होंगे, लेकिन मैं आपके माध्यम से इस बात को निश्चित रूप से माननीय सांसद तक पहुंचाना चाहती हूं कि चाहे वह सीबीएसई हो, चाहे वह यूजीसी हो, चाहे एआईसीटीई हो, अथवा हमारे विविध शैक्षणिक संस्थान हों, जहाँ-जहाँ ट्रेनिंग की नई-नई उपलब्धियाँ होती हैं, टेक्सटाइल मंत्रालय उन्हें अपने कामकाज में सम्मिलत करने का और इंडस्ट्री को सूचित करने का भरसक प्रयास करता है।

MR. CHAIRMAN: Question No. 54, the questioner is not present. Are there any supplementaries?

श्री जावेद अली खान: सर है।

श्री सभापति: किसी ने भेजा नहीं है. तो मैं क्या करूँ?

श्री जावेद अली खान: सर, सप्लीमेंटरी है।

† جناب جاوید علی خان : سر، سپلیمنٹری ہے۔

[†]Transliteration in Urdu script.

श्री सभापतिः भेजना है, हाथ उठाना नहीं है, नहीं तो कैसे होगा? क्वेश्चन 53 हो गया है, अब क्वेश्वन 54, श्री जावेद अली खान, आप सप्लीमेंटरी पूछिए।

*54. [The Questioner was absent.]

Status of India-US Civil Nuclear Agreement

- *54. SHRI SASMIT PATRA: Will the PRIME MINISTER be pleased to state:
- (a) the progress made in the India-US Civil Nuclear Agreement since it was signed in 2008;
- (b) the challenges and obstacles still being faced in operationalisation of this Agreement;
- (c) the budgetary allocation and actual expenditure incurred towards operationalising this Agreement over the past three years in a year-wise manner; and
- (d) what impact has it had on country's relations with other member countries barring United States?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) Techno-commercial discussion to arrive at a project proposal for setting up of nuclear power reactors in collaboration with M/s. Westinghouse Electric Company (WEC), United States of America (USA) are progressing. In May, 2017, the Cabinet gave the "in principle" approval for establishing AP 1000 x 6 reactors with the Westinghouse and 1594 MWe x 6 reactors with General Electric (G.E). Since the Westinghouse took more interest, the discussion progressed well with them than G.E. However, the Westinghouse filed bankruptcy protection in the U.S. in March 2017 after suffering huge cost overruns in its U.S. projects, in December, 2017 it became clear that Brookfield Business Partners LP, was slated to buy Westinghouse for USD 4.6 billion. On 1st August 2018, all formalities related to purchase of the Westinghouse were completed and the company came out of the bankruptcy.